

23

17-11-2004

MA-2279/2004 in ✓

31

MA-2280/2004

OA-3109/2003

Present: Applicant in person.
None for respondents.

While respondents have filed
MA-2279/2004 seeking further time of
two months for implementation of Tribunal's
order dated 3-6-2004 whereby OA-3109/2003
was disposed of, applicant has filed
MA-2280/2004 opposing respondents' MA-2279/2004.

Taking into view respondents' intention to implement directions of this court, MA-2279/2004 is allowed according to the respondents till 30-11-2004 for implementation of directions of this court contained in order dated 3-6-2004 in OA-3109/2003. No further extension of time shall be granted to respondents for this purpose. MA-2280/2004 also stands disposed of accordingly.

(Shanker Raju)
M(-5)

Vk Majotra
(V.K. Majotra)
VC (A)